

**GOVERNMENT OF INDIA  
SCIENCE AND TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2388

ANSWERED ON:11.03.2015

NRDC

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**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) the main functions of the National Research Development Corporation (NRDC);
- (b) whether the National Research Development Corporation has evolved latest technologies;
- (c) if so, the details thereof during each of the last three years and the current year;
- (d) whether the Corporation has got patent rights of these technologies; and
- (e) if so, the details thereof and the revenue generated through the marketing of those technologies?

**Answer**

MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN)

(a) The main function of National Research Development Corporation (NRDC) is to commercialize the technologies developed by public funded research institutions. The Corporation undertakes promotional activities, for which it receives grants from Department of Scientific and Industrial Research (DSIR) and also carries out commercial activities for licensing and commercialization of technologies assigned to it by various public funded research institutions. The details are as under:

Promotional Activities:

- i. Programme for Inspiring Inventors and Innovators (PIII) consisting of Promotion & Propagation of Inventions and innovation through conferring awards; Intellectual Property and Innovation Facilitation through operating Intellectual property and Technology Facilitation Centre (IPFC), NRDC-University Facilitation Innovation Centre, Patent Assistance, Patent Search, IP awareness programmes etc. and Technology knowledge management programs for evaluation & techno commercial support.
- ii. Programme for Development of Technology for Commercialization (PDTC) comprising of Creation and maintenance of Digital knowledge base (Innovation Portal), Technology value addition (market survey, Basic engineering Design Package, development projects) and promotion of innovation in rural & northeast region, propagation and publicity of technologies.

Commercial Activities:

Technical Evaluation of Technologies, Licencing of Technologies, Intellectual Property Right (IPR) consultancy to R&D Institutes and Corporates, Export of Indian Technologies & services, Execution of Turnkey Projects abroad, etc.

(b) National Research Development Corporation (NRDC) has not evolved any new technology but obtained assignment of technologies generated in various research institutions and universities in the country for marketing and commercialization.

(c) NRDC has been assigned 32 technologies during 2011-12, 66 technologies during 2012-13, 68 technologies during 2013-14 and 42 technologies during the current year by various R&D institutions in the country for marketing and commercialization.

(d) The Corporation does not have the patent rights on technologies but the patents are owned by the research institutions / universities who assign the technologies to NRDC for commercialization. NRDC, however provides assistance for filing patents. It has provided assistance for filing patents on 235 technologies during the last 3 years and the current year.

(e) NRDC has been licensing the technologies assigned to it for commercialisation. The total revenue generated by NRDC in terms of lumpsum premia and royalty, by way of licencing of technologies over the last three years and during the current year is Rs. 2092 lakhs.